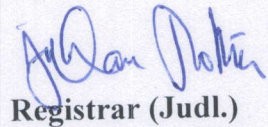


**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**  
Imphal, the 16<sup>th</sup> of September, 2020

No. HCM/1/96/BENCH/ **13307** It is hereby informed to members of the Bar and litigants that the following items appearing in the cause list for 17<sup>th</sup> September, 2020 stand deleted from the cause list and the cases will be listed on another dates to be fixed by orders:

Court No.	Bench	Item
4	Hon'ble Mr. Justice MV Muralidaran & Hon'ble Mr. Justice A. Bimol Singh	(1) Yaikhom(O) Mayengbam (N) Radhe Devi Vs State of Manipur and 2 ors
4	Hon'ble Mr. Justice MV Muralidaran	4) WP(C)/201/2020 YUNGKHAM KANTA ROY Vs UNION OF INDIA AND 25ORS.  5) <b>With</b> WP(C)/288/2020 AKOIJAM PRIYOBARTASINGH Vs UNION OF INDIA AND 69ORS  6) <b>With</b> WP(C)/321/2020 CHINGANGBAM SANJOYSINGH Vs UNION OF INDIA AND 139ORS  8) Jyotin Waikhom Vs Kh. Joykishan Singh & another.  9) Dr. Nimaichan Luwang Vs Th. Shyamkumar & another.

  
**Registrar (Judl.)**

High Court of Manipur

No. HCM/1/96/BENCH/

Copy to :

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.

Imphal, the 16<sup>th</sup> September, 2020

3. Addl. Advocate General, Govt. of Manipur.
4. The President, HCBAM
5. The President, AMBA
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
7. P.S. to Hon'ble Mr. Justice LS Jamir, High Court of Manipur.
8. P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
9. P.S. to Hon'ble Mr. Justice MV Muralidaran, High Court of Manipur.
10. P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
11. P.S. to Registrar General, High Court of Manipur.
12. The System Analyst, High Court of Manipur.  
- *For uploading the same to the official website.*
13. All Supdts./Court Officer/Stamp Reporter/
14. Court Masters